

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/3784/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu

Dated Guwahati the 3rd June, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/2022/5492, dtd. 01.06.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to leave the station with the official vehicle, at own cost, from the evening of 04.06.2022 (after Court hours), till the morning of 06.06.2022 (before Court hours)**, as prayed for. Further, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/3785/dated , 03-06-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdo